

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 299
ANSWERED ON 19.07.2022

TARGET UNDER PM-KUSUM

299. DR. ASHOK KUMAR MITTAL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has fixed any target for renewable energy generation for the States particularly in Punjab under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM);
- (b) the details of districts in Punjab that have been allocated funds under the scheme;
- (c) the details of all the research and development initiatives undertaken or funded by the Ministry for studying and analyzing the potential of renewable energy in the country; and
- (d) the manner in which the Ministry plans to encourage the production of renewable energy equipment in the country, the details of the scheme and progress, if any, made thereunder?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The PM-KUSUM is a demand driven scheme and based on demand received from the State Government following capacities have been allocated to the State of Punjab under the scheme:

- Component-A: Setting up 220 MW capacity through grid-connected solar power plants (up to 2 MW)
- Component-B: Installation of 12000 nos. standalone solar pumps.
- Component-C: Solarisation of 25,000 nos. of grid-connected agriculture pumps through feeder level solarisation

As the scheme is demand driven, the Ministry of New and Renewable Energy do not make district-wise allocation of capacities/funds under the PM-KUSUM scheme.

(c) Ministry has carried out a number of studies to assess the potential of the renewable energy sources in the country. Result of such studies in terms of renewable energy potential estimated is placed at **Annexure-I**.

(d) Steps taken by the Government to encourage the production of renewable energy equipment in the country are placed at **Annexure-II**.

Annexure-I referred in reply to part (c) of the Rajya Sabha Unstarred Question No. 299 to be answered on 19.07.2022

Potential of Renewable Energy Resources in the Country

Energy Sources	Estimated Potential in Giga Watts (GW)
Solar Energy	748
Wind Energy (@120m above ground level)	695.50
Offshore Wind Energy	70 GW (Off the coast of Gujarat and Tamil Nadu)
Small Hydro Power	21.13
Bio-Energy	25.09
Wave Energy	41.3
Tidal Energy	12.45
Geothermal Energy	10
Waste to Energy	5.6

Steps taken by Government to Encourage Domestic Production of Renewable Energy Equipment

Government has taken following steps to encourage the production of renewable energy equipment in the country:

- (a) Modified Special Incentive Package Scheme (M-SIPS) Scheme of Ministry of Electronics & Information Technology: The scheme provides subsidy for capital expenditure – 20% for investments in Special Economic Zones (SEZs) and 25% in non-SEZs. The Scheme was open to receive applications till 31st December, 2018. The Scheme inter-alia covers solar PV cells, solar PV modules, EVA, backsheet and solar glass.
- (b) Preference to 'Make in India' in Public Procurement in Renewable Energy Sector: Through implementation of 'Public Procurement (Preference to Make in India) Order', procurement and use of domestically manufactured solar PV modules and domestically manufactured solar inverters has been mandated for Govt/ Govt. entities.
- (c) Domestic Content Requirement (DCR): Under some of the current schemes of the Ministry of New & Renewable Energy (MNRE), namely CPSU Scheme Phase-II, PM-KUSUM and Grid-connected Rooftop Solar Programme Phase-II, wherein government subsidy is given, it has been mandated to source solar PV cells and modules from domestic sources.
- (d) Imposition of Basic Customs Duty on import of solar PV cells & modules: The Government has imposed Basic Customs Duty (BCD) on import of solar PV cells and modules with effect from 01.04.2022.
- (e) Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules: MNRE issued the Scheme Guidelines for Production Linked Incentive Scheme 'National Programme on High Efficiency Solar PV Modules', with an outlay of Rs. 4,500 crores for supporting setting up of integrated manufacturing units of high efficiency solar PV modules by providing Production Linked Incentive (PLI) on sales of such solar PV modules. Letters of Award have been issued to the eligible successful bidders to the extent of funds allocated (i.e. the present scheme outlay of Rs. 4,500 crore). An additional outlay of Rs.19,500 crore has been announced in the Budget 2022-23 on 1st February 2022.
- (f) Incentives to domestic manufacturing in Wind sector: Government have put in place a system of Revised List of Models and Manufacturers, and only equipment manufactured by manufacturers in the list is allowed to be used for Wind Energy Projects. It also mandates that Hub and Nacelle assembly / manufacturing facility shall be in India. More than 70 percent of the equipment is manufactured in India.
- (g) To promote the Indian renewable energy manufacturing ecosystem in India, Indian Renewable Energy Development Agency (IREDA), a CPSE under MNRE, gives loans for setting up manufacturing facilities.